

# HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

**Un-Starred Questions** 

21 February 2023

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Total Question - 40

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#### To Construct the Roads

# 1 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct any new road for direct entry from by-pass (NH) to under construction medical college in Jind city; if so, the time by which it is likely to be constructed; and
- b) whether there is also any proposal under consideration of the Government to increase the connectivity of medical college after transforming the non-functional distributary into the road; if so, the time by which it is likely to be constructed?

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# To Construct the Ring Road

## 2 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to

construct a ring road of the Jind city; if so, the time by which it is likely to be constructed;

- b) whether it is also a fact that the alignment has been handed over to NHAI by the Public Works Department; and
- c) if so, the time by which the DPR is likely to be prepared?

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## To Upgrade the Government Middle School

### 3 Dr. KRISHAN LAL MIDDHA (Jind):

Will the School Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to upgrade Government Middle School of village Haibatpur of Jind Assembly Constituency; and
- b) if so, the time by which it is likely to be upgraded?

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#### Amount Released to the Panchayats

### 4 Sh. BISHAN LAL SAINI (Radaur):

Will the Development and Panchayats Minister be pleased to state:-

- a) whether it is a fact that approximately 160 villages and three blocks i.e. Radaur Block, Jagadhri block and Saraswati Nagar block are falling under the Radaur Assembly Constituency;
- b) the amount released to the panchayats from the NGT and other schemes to those villages of three blocks which are falling under the Radaur Assembly Constituency after the 25<sup>th</sup> February, 2021 togetherwith the details of the account in which the said amount was deposited; and
- c) the details of the development works which have been executed from the abovesaid amount and the details of the development works which are lying incomplete?

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## To Regularize Chowkidar-Cum-Peons

# 5 Sh. BISHAN LAL SAINI (Radaur):

Will the School Education Minister be pleased to state:-

- a) whether it is a fact that some chowkidar-cum-peons were appointed on temporary basis in schools of State in the year 2007; if so, the details of their per month salary; and
- b) whether there is any proposal under consideration of the Government to regularize the abovesaid Chowkidar-cum-peons togetherwith the details thereof?

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# Age Limit of Depot Holder

## 6 Sh. BISHAN LAL SAINI (Radaur):

Will the Deputy Chief Minister be pleased to state whether the age limit up to 60 years has been fixed for working as Depot holder by the Government; if so, the advantages likely to be achieved by the said regulation?

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#### To Fill the Potholes of Roads

#### 7 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the number of roads in Rohtak City which have potholes togetherwith the steps taken by the Municipal Corporation, Rohtak to fill the said potholes; and
- b) whether any special grant has been given by the department to fill the abovesaid potholes in the city or whether the Government has formulated any scheme to provide grant in this regard?

### To Repair the Roads

# 8 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that all roads of Sector 1, 2, 2A, 3 and 4 of HSVP in Rohtak have been damaged; and
- b) whether there is any proposal under consideration of the Government to repair the abovesaid roads; if so, the time by which the said roads are likely to be repaired?

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#### **Electric Crematoriums for Dead Animals**

### 9 Sh. AMIT SIHAG (Dabwali):

Will the Animal Husbandry and Dairying Minister be pleased to state:-

- a) whether it is a fact that the Hon'ble Chief Minister had announced that electric crematoriums would be started in every District/Block for the cremation of dead animals;
- b) whether the concerned department has earmarked the locations for making the same in District Sirsa; if so, the details thereof; and
- c) the time by which these crematoriums are likely to be constructed and made operational?

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#### Amount Collected as Crop Insurance

#### 10 Sh. AMIT SIHAG (Dabwali):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

- a) the assembly wise details of the premium collected as crop insurance from the farmers of district Sirsa for the year 2021 and 2022;
- b) the number of farmers who had taken crop insurance and were given

compensation for crop damage in district Sirsa in 2021 and 2022 togetherwith the details of the total amount distributed to the farmers as compensation in the year 2021 and 2022 alongwith the assembly wise details for district Sirsa; and

c) the number of farmers who are yet to get the compensation in district Sirsa for the year 2021 and 2022 togetherwith the amount of compensation alongwith the village wise details of Mandi Dabwali Assembly Constituency?

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# Conversion of Civil Hospital into FRU

## 11 Sh. AMIT SIHAG (Dabwali):

Will the Health Minister be pleased to state:-

- a) the steps taken by the Health Department to fulfil the requirements and the vacancies of civil hospital in village Chautala so that it can be converted into FRU; and
- b) the action taken by the Health Department against the medical staff/doctors of the above mentioned hospital against the complaint regarding the deaths of multiple unborn children?

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### To Construct the Rivulets and Roads

## 12 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that the rivulets for water drainage and road from Lalu S.T.D., Nangla Enclave upto Gazipur in Ward No. 9 of Faridabad N.I.T. Assembly Constituency are in damaged condition; if so, the time by which the said rivulets and road are likely to be constructed;
- b) whether it is also a fact that the rivulets for water drainage on both side of the road from Atal Chowk to Sonia Chowk in Ward No-9 are in damaged condition; if so, the time by which the said rivulets and road are likely to be

constructed;

- c) whether it is also a fact that the rivulets for water drainage on the both side of the road from Subhash Chowk to Antram Chowk in Ward No-9 are in damaged condition; if so, the time by which the said rivulets and road are likely to be constructed; and
- d) whether it is also a fact that the rivulets for water drainage on both side of the road from Subhash Chowk to Gazipur in Ward No-9 are in damaged condition; if so, the time by which the said rivulets and road are likely to be constructed?

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### Construction Work of Sewerage Line and Streets

### 13 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that the sewerage was temporary cleaned after the request made to the Hon'ble Chief Minister on twitter by a daughter of Ward No-5 in Faridabad N.I.T. Assembly Constituency regarding reception of her Barat;
- b) whether it is also a fact that the present status of Bal Kalyan School Pocket of Ward No-5 is like a hell as the streets are lying damaged completely and there is no passage for transmigration; and
- c) if so, the time by which the construction work of sewerage line and streets of Bal Kalyan School Pocket of Ward No-5 are likely to be completed?

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### Amount Released for Development Works

### 14 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Deputy Chief Minister be pleased to state:-

- a) the extent of amount released from January, 2020 to 28 February, 2023 by the Public Works Department for the development works of Faridabad NIT Assembly Constituency together with the list of development works; and
- b) the time by which all the abovesaid works are likely to be completed?

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#### To Increase the Income Limit

### 15 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) the budget allocation for each scheme under the Haryana Scheduled Castes Finance and Development Corporation;
- b) the income limit of the various bank tie-up scheme under the Haryana Scheduled Caste Finance and Development Corporation;
- c) whether there is any proposal under consideration of the Government to increase the income limit of the bank tie-up scheme to the BPL limit of Rs. 1.8 lakhs?

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### **Details of Government Websites**

#### 16 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) the details of all Haryana Government websites alongwith the contact details of the technical team in charge of maintaining them;
- b) the number of hours Haryana Government websites were suffering from outages in financial year 2022-23; and
- c) the process to ensure that contact details of officials and other information on the Government website are rectified?

### To Set-up Fire Station

# 17 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the regulation under which the fire stations in Haryana are established;
- b) whether there are any regulations or policies regarding the maximum distance at which a fire-fighting unit must be present;
- c) whether any assessment has been conducted by the Government to find areas with potential fire hazards;
- d) the status of the Haryana Fire and Emergency Services Bill, 2022 and its re-introduction;
- e) whether there are any regulations or proposals for establishing at least one fire station in a Municipality;
- f) the closest fire station to the Municipality of Farrukh Nagar; and
- g) whether there is any proposal under consideration of the Government to setup a Fire Station in the Municipality of Farrukh Nagar?

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## To Upgrade the Hospital

## 18 Sh. SUBHASH GANGOLI (Safidon):

Will the Health Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to upgrade the 50 beds General Hospital of Safidon upto 100 beds; and
- b) if so, the time by which it is likely to be upgraded?

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#### Construction Work of Fire Station

## 19 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Development and Panchayats Minister be pleased to state the time by

which the construction work of the proposed Fire Station under the Hon'ble Chief Minister announcement in Badhra is likely to be started?

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### To Construct a Cath Lab

### 20 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Health Minister be pleased to state the time by which the construction work of proposed Cath lab in PHC Badhra is likely to be started?

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## To Upgrade Badhra Sub-division

# 21 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Public Health Engineering Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to upgrade Badhra sub-division of Public Health Engineering Department as division; and
- b) if so, the time by which the Badhra Public Health Engineering sub-division is likely to be upgraded as division?

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## Arrangements of Drinking Water and Sitting for the Visitors

#### 22 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state whether the arrangements of drinking water and sitting for the visitors have been made by the Government in the Sub-Tehsil, Block Barwala in District Panchkula?

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# To Upgrade the Sewerage System

### 23 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Public Health Engineering Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the sewerage system of Kalka and Pinjore area; if so, the details thereof togetherwith the time by which it is likely to be upgraded?

### NOC From the Forest Department

### 24 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Forest Minister be pleased to state whether it is a fact that NOC from Forest Department is required for the construction of house/shops in villages of Morni Block of Kalka Assembly Constituency; if so, the reasons therefor?

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### **Number of Registered Criminal Cases**

# 25 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad ):

Will the Home Minister be pleased to state:-

- a) the total number of criminal cases registered under the sections of I.P.C. and S.L.L. in State from January, 2022 to 31<sup>st</sup> December, 2022; and
- b) the details of the criminal cases registered as mentioned at (a) above regarding murder, rape, gangrape, kidnapping, dacoity, robbery, crime against women and crime against the people of scheduled castes togetherwith the details thereof?

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#### **Total Number of Sanctioned Posts**

#### 26 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad ):

Will the Chief Minister be pleased to state:-

- a) the total number of posts of Group 'A', Group 'B', Group 'C' and Group 'D' employees sanctioned in Government jobs in the State at present togetherwith the total number of posts lying vacant out of the sanctioned posts;
- b) the category-wise details of the sanctioned and vacant posts mentioned in part (a) above; and
- c) the details of abovesaid posts as mentioned in part (a) above in the year 2014?

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### The Details of Panchayat Fund

# 27 Sh. MEWA SINGH (Ladwa):

Will the Development and Panchayats Minister be pleased to state the total amount accrued from the panchayat land between the time of dissolution of panchayats and formation of new panchayats and the extent of amount collected in the account of panchayats togetherwith the extent of abovesaid amount spent on the works alongwith the village wise and location wise details of the works where the said amount has been incurred in State?

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# Survey of Eligible Families

# 28 Sh. MEWA SINGH (Ladwa):

Will the Chief Minister be pleased to state:-

- a) the number of the families whose ration cards and pensions have been discontinued after issuing Parivar Pehchan Patra in the State; and
- b) whether any survey has been conducted by the Government for the eligible families whose ration cards and pensions have been discontinued togetherwith the details thereof?

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#### Survey of Eligible Families

## 29 Ch. AFTAB AHMED (Nuh):

Will the Chief Minister be pleased to state:-

- a) the district-wise number of pensions (Oldage, Handicapped, Widow and other) discontinued in the year 2022 and 2023 due to Parivar Pehchan Patra in State; and
- b) whether the Government has conducted any new survey or the said pension has been discontinued only on the basis of Parivar Pehchan Patra togetherwith the details thereof?

### Functionality of Driving Training School

# 30 Ch. AFTAB AHMED (Nuh):

Will the Transport Minister be pleased to state:-

- a) the steps taken by the State Government in regard to the proposed driving training school in village Chhapeda of Nuh in the last 9 years; and
- b) the time by which the said school is likely to be made functional togetherwith the details thereof?

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### **Functionality of Mewat Model School**

## 31 Ch. AFTAB AHMED (Nuh):

Will the School Education Minister be pleased to state:-

- a) whether it is a fact the Mewat Model School constructed in the year 2020 in village Chilawali (Jaisinghpur) of Nuh district has not been made functional till to date; and
- b) if so, the reasons of delay for 3 years togetherwith the persons responsible for this irregularity?

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## To Construct Over Bridge

#### 32 Sh. SITA RAM YADAV (Ateli):

Will the Deputy Chief Minister be pleased to state the time by which the over bridge on L-87 Rewari to Sadulpur railway line is likely to be constructed as per the announcement made by the Hon'ble Chief Minister at Dongra Ahir rally on 16.02.2020?

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#### Total Number of Dilapidated Sub-Health Centres

## 33 Sh. SITA RAM YADAV (Ateli):

Will the Health Minister be pleased to state the total number of Sub-health Centres in Ateli Assembly Constituency togetherwith the number of Sub-health Centres which are in dilapidated condition out of the abovesaid Sub-health Centres alongwith the time by which these are likely to be repaired?

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## To Repair the Health Centre

### 34 Sh. SITA RAM YADAV (Ateli):

Will the Health Minister be pleased to state whether it is a fact that the building of Health Centre of Dhanonda in the Ateli Assembly Constituency is in dilapidated condition; if so; the time by which it is likely to be repaired?

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# Action Taken on New School Health Program

## 35 Sh. VARUN CHAUDHRY (Mullana ):

Will the School Education Minister be pleased to state the action taken on new school health program to screen twenty five lakh school going children twice a year in State and linking the data with e-upchar portal?

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#### The Action Taken on Twinning Program

#### 36 Sh. VARUN CHAUDHRY (Mullana ):

Will the School Education Minister be pleased to state the action taken on twinning program for students in State?

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#### **Details Regarding Occupants Registered for Ownership Rights**

#### 37 Sh. VARUN CHAUDHRY (Mullana ):

Will the Urban Local Bodies Minister be pleased to state the municipality-wise number of occupants registered to get ownership rights of shops and houses of municipalities running on rent or lease or license fee for more than twenty years in State alongwith the number of occupants who have been transferred the ownership rights?

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#### To Pave the Five Karam Roads

## 38 Sh. VARUN CHAUDHRY (Mullana ):

Will the Agriculture and Farmers Welfare Minister be pleased to state the district-wise number of five karam roads in State which have been paved in the last two years togetherwith the number of roads which are yet to be paved?

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#### Latest Position of Roads

## 39 Smt. GEETA BHUKKAL (Jhajjar):

Will the Deputy Chief Minister be pleased to state the latest position of the following roads of Jhajjar Constituency:

- i) Matanhail to Salhawas Road via Akehri Madanpur and Ladain;
- ii) internal roads of Jhajjar city; and
- iii) road from Dadri Chowk to Ramlila ground via Ambedkar chowk?

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#### Number of Aarohi Model Schools

## 40 Smt. GEETA BHUKKAL (Jhajjar):

Will the Education Minister be pleased to state:-

- a) the number of Aarohi Model Schools functioning in State togetherwith whether there is any proposal to close down or merge these schools;
- b) the number of seats sanctioned in these schools togetherwith the school wise number of students studying therein; and
- c) the number of sanctioned posts of teachers togetherwith the staff position alongwith the vacancies available?

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Chandigarh. R.K. Nandal,

Dated: The 21st February, 2023. Secretary.